NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

CP(IB) No.233 /9//HDB/2017	
Aliens Developers Pvt Ltd	
Manish Shankar & another	
Aliens Developers Pvt Ltd	
Sec 9 Of IBC	
	Aliens Developers Pvt Ltd Manish Shankar & another Aliens Developers Pvt Ltd

Counsel for Petitioner(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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h.	r'u, a BRAMO	and	926620P054	man

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Seipalli Raco	count.	8948221662	p. Muf
B. Dilego kund	count	88861611112	ago

Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao and Shri B. Dileep Kumar, Ld. Counsels for the Respondent.

Post the case on 26.02.2018.

Member (T)

Member (J)

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